

HIGH COURT OF DELHI : NEW DELHI

No. 2 \ /DHC/Gaz./G-1/2019

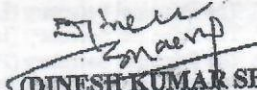
Dated, the 6<sup>th</sup>, April, 20 19

ORDER

In continuation of this Court's order No.17/DHC/Gaz/G-1/2019 dated 04.04.2019, Hon'ble the Chief Justice of this Court has been pleased to issue following directions :-

- (i) Subject to the exception as indicated in para (ii) below, the Sessions Cases, Criminal Appeals and Criminal Revisions thus far pending as additional work allocated to the existing Courts of Special Judge (PC Act) at different locations of the District Courts shall stand withdrawn from such Courts w.e.f. 09.04.19 and the same shall be allocated by respective District & Sessions Judges to other Courts of Sessions under their control for further proceedings in accordance with law. The Courts of Special Judge (PC Act) which are moving from their existing location to the Rouse Avenue Court Complex w.e.f. 09.04.2019 shall carry with them the remainder work for further proceedings as per law.
- (ii) The existing Court of Special Judge [PC Act] [CBI]-05, PHC [redesignated as Special Judge [PC Act] [CBI]-09, (MPs/MLAs Cases) Rouse Avenue Court Complex] is also the specially designated Court to try cases involving MPs/MLAs. The said Court will carry along all such additional work to the new location at Rouse Avenue Court Complex.

BY ORDER OF THE COURT

  
(DINESH KUMAR SHARMA)  
REGISTRAR GENERAL

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI


No. 33776-33801 /Rules/Gaz/2019

Dated 06 APR 2019  
at 5:25 PM

Copy forwarded for information and necessary action to :-

Sub:- Order

1. All the Special Judges (PC Act) (CBI)/(ACB) (Central) Tis Hazari Courts, Delhi.
2. The Sr. AO(J)/AO(J)/DDO, Administration Branch (I,II&III), General Branch, Caretaking Branch, Accounts Branch, Facilitation Branch, Filing Section (Central) Tis Hazari Courts, Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Reader to undersigned.
5. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
6. For uploading on Layers.

  
(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi

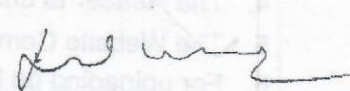


Endsl.No. 177-181/DHC/Gaz./G-1/V.I.E.2(a)/2018

Dated, the 6<sup>th</sup> April, 2019

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
10. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
11. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
12. The District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue Court Complex, DDU Marg, New Delhi.
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
15. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
16. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
17. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
19. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
20. The Secretary (Labour), Govt. of NCT of Delhi, Sharnath Marg, Delhi.
21. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi-Road, N.Delhi-3.
22. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
23. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delh.
24. The Commissioner of Police, Police Headquarters, New Delhi.
25. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
26. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
27. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-12.
28. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
29. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delh
30. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
31. The DR-cum-P.A. to Registrar General, Delhi High Court.
32. All Registrars, Delhi High Court, New Delhi.
33. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
34. The Pay & Accounts Officer, Tis Hazari, Delhi.
35. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
36. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
37. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
38. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
39. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
40. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
41. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
42. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
43. Personal file of the officer concerned.
44. Guard File.

  
ASSISTANT REGISTRAR (GAZETTE-I)